डा॰ सापू कालदातेः रोज वही सुन रक्ष हूं मैं। इसके लिए कभी नहीं उठाता, आज उठा है।

आ जियपाल रेड्डी: मैडम, ध्यान भी बढ़ रहा है और ज्ञान भी बढ रहा है।

उपसभापतिः ज्ञान तो कम बढ़ रहा है, ध्यान ज्यादा बढ रहा है।

SHRI SANJAY DALMIA: In view of the fact of India having signed the GATT when most of the developing countries have demanded free movement of skilled and unskilled labour from one country to the other, I want to know whether you would initiate a move to liberalize the travel restrictions between India and the neighbouring SAARC countries, Rather. I would go a step further and ask whether you would initiate a step to abolish the visa system for travel between India and the neighbouring SAARC countries.

श्री आर॰ एल॰ भाटिया: यह भी सार्क मोटिंग में हम टेक-अप कर रहे हैं और कुछ वीसा के फॅमले हुए है जैसे मेंबर ऑफ पार्लियामेंट सार्क कंट्रीइ में वर्गर वीमा के जा सकते हैं। इसी तरह से जज भी जा सकते हैं। लेकिन ये सवाल तो पाकिस्तान का है। पाकिस्तान वाले किसी तरह से भी को-ऑपरेट नहीं कर रहे हैं। वह तो जो ईडिया में लोग हैं और जिनके रिश्तेदार पाकिस्तान में हैं, वह तो उनको भी नहीं मिलने दे रहे हैं। इतनी रिस्ट्रिक्शन उन्होंने लगा रखी है।

हमने कई बार उनके साथ मीटिंग भी की और उनके ये समझाया कि आखिर इन लोगों का क्या कसूर है? जे लोग शादी पर या गमी पर जाना चाहते हैं, उस पर भी वे सिंटकान डालते हैं और जाने नहीं देते हैं।

DR. BIPLAB DASGUPTA: Madam. I think there is complete unanimity in this House on major issues like Pakistan's support to the militants in Kashmir and Punjab, the ISI, the nuclear issue and all that. I am not going into it. You know it. In order to combat these, we also need to consider three different constituencies. My question is related to these three constituencies. Number one. the Pakistanis are supported by the Americans by giving various aircraft and all that, and they are applying one-time exception to the Pressler Amendment. How are you going to ensure that the Americans do not supply those things to them and that they do not apply this exception to the Pressler Amendment? This is one.

THE DEPUTY CHAIRMAN: One question, please. This is not a debate.

DR. BIPLAB DASGUPTA: This is the first part of the three part questions.

THE DEPUTY CHAIRMAN: No three questions.

Mr. Minister, what are you doing about it?

SHRI R. L. BHATIA: As you have said, America is encouraging Pakistan. and it is going to supply F-16s to Pakistan. When Mr. Talbott was here, we strongly told them that we did not accept it. We protested against it because every time and any time, whenever arms have been supplied to Pakistan, it has used them against india. Secondly, it will create a situation in which the race for arms will start in this region. Thirdly, the dialogue which we are likely to have with Pakistan will also be affected. Fourthly, we have told them strongly that India will reserve its right for its own security to take measures if they give F-16s to Pakistan.

रेल-इंजनों का निर्यात

*623. ब्री गोजिन्दराव आदिकः क्या रेल मंत्री यह बताने की कपा करेंगे किः

(क) त्रया यह सच है कि सरकार द्वारा ए॰ बी॰ बी॰ के माथ किए जा रहे करार के अनुसार भारत आधुनिकतम प्रौद्योगिकी वाले इंजनों का निर्यात कर संकेगाः

(ख) यदि हां, तो उसका ब्यौरा क्या है;

(ग) क्या ऐसे निर्यातों का आने वाले क्वों में भारतीय रेलने की आवश्यकता पर प्रतिकृल प्रभाव नहीं पडेगा:

(घ) प्रतिवर्ष कितने इंजनों का निर्माण किया जाएगा;
और

(ङ) वर्तमान कार्यक्रम के अनुसार नए इंजनों के कब तक बन कर तैयार हो जाने की संभावना है?

रेल पंत्री (भी सी॰ के॰ आफ़र): (क) से (ड) एक विवरण सभा पटल पर रख दिया गया है।

(क) और (ख) जी हो, रेल मंत्रालय ने ए॰ बो॰ बी॰ के साथ जिस करार पर हस्ताक्षर किए थे, उसके अनुसार भारतीय रेलें ठेके में सूचीबद्ध किए गए कुछ देशों को छोड़कर, विश्व के किसी मी देश को नवीनतम प्रैद्योगिको वाले बिजली रेल इंजनों को निर्मात करने की स्थिति में हो जाएंगी।

(ग) जी नहीं।

(घ) 1994-95 के दौरान 135 बिजली रेल इंजनों के निर्माण का कार्यक्रम बनाया गया है। चित्तरंजन रेल इंजन कारखाने में बिजली रेल इंजनों की निर्माण क्षमता बढ़ाकर वर्ष 1996-97 तक प्रति वर्ष 150 इंजन कर दिए जाने का प्रस्ताव है।

(ङ) ए॰ सी॰ सी॰ प्रौद्योगिकी वाले नये रेल इंजनों का निर्माण 1996-97 में शुरू कर दिए जाने की संभायना है।

SHRI GOVINDRAO ADIK: Madam, with your permission, I take this opportunity to congratulate the Railway Minister for having taken advantage of the new economic policy enunciated by the Government of India., by entering into an agreement with the ABB for transfer of a new technology as far as electric locomotives are concerned. Under the agreement we are going to get an opportunity to export engines which we will produce in India. But, these engines are going to be sold to some countries, while they will not be sold to some other countries listed in the agreement. Therefore, I would like to know from the hon. Minister the countries to which we would not be able to sell our locomotives and why these countries have been excluded. This is one.

Secondly, I must congratulate him because while replying to part (c) of my question he has said that the requirement of the Indian Railways would not be affected' by the export of the locomotives to other countries. So, I would like to know from him our requirement, the total production capacity for the new engines under the agreement, how many of them are going to be exported and how many of them arc going to be used by the Indian Railways.

SHRI C. K. JAFFER SHARIEF: Madam, the countries to which we can not export the engines under the agreement are Switzerland, Germany, Austria, Spain, Itlay, Norway, Sweden, Finland, Australia, the USA, South Africa, Brazil, the United Kingdom, Poland and Hungary.

Barring these countries, so as far as its marketing in the rest of the world is concerned, we have no restriction.

Madam, with regard to other questions

SHRI GOVINDRAO ADIK: The reason?

SHRI C.K. JAFFER SHARIEF: With regard to the other questions like what we are going to produce and what we are going to export, this is a new technology. Only very recently an agreement has been completed. Locomotives have yet to arrive here our experts have yet to go for taking training there by 1996-97 the first locomotive manufactured in CLW will come out. That means the new locomotive is likely be to be manufactured in 1996-97. Thereafter we will be in a position to market it.

SHRI GOVINDRAO ADIK: I would like to know from the hon. Minister as to why these countries have been excluded.

SHRI C.K. JAFFER SHARIEF: The developed countries keep in view the interests of their manufacturing companies. That is why they reserve certain countries to market their interests. To this we have agreed. We have got a major market than what they have.

SHRI GOVINDRAO ADIK: According to the agreement, the manufacturing of these locomotives is

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going to take place in the year 1996-97. Till then we arc going to have our own locomotives manufactured in India. In 1994-95. they have estimated the production at 135 engine, whereas in, 1996-97 it is estimated that we will be able to produce 150 engines. I would like to know from the hon. Minister as going to be to what is our manufacturing capacity in the year 1996-97, when we adopt new technology for manufacturing these locomotives. Secondly, what type of qualitative change is going to come in our Railways by this agreement and by this new technology?

SHRI C.K. JAFFER SHARIEF: Om capacity would be of 150 locos per year. We arc increasing the infrastructure to increase the capacity of loco per year We arc also modifying the infrastructure necessary for manufacture of these locomotives. So. in all. we will be able to manufacture 150 locomotives per year at CLW at Calcutta.

श्री सुन्दर सिंह पंडारी: उपसभापति महोदय, 1996-97 में नयी टेक्रालाजी के बिना भी हम 150 लोकोमोटिव बनाने की बात कह रहे हैं। 1996-97 से आप नयी टेक्रालाजी के आधार पर काम शुरू करेंगे और इसलिये उसकी कांस्ट इवैल्यूएट कर ली गयी है। हमारे जो एक्सपर्ट्स वहां गये हैं, उन एक्सपर्ट्स ने वहां क्या स्टडी की है और जब नयी टेक्रालाजी से इंजन बनेंगे तो उसमें इम्पोटेंड टेक्रालाजी की कन्टेन्ट कितना होगा, उस इंजन की कार्स्ट कितनी होगी, क्या इसके ऊपर भी अभी तक कोई वर्किंग हुआ है ताकि तह अंदाजा हो सके कि इम्पेटेंड टेक्केलाजी हमारे लिये किस हट तक फायदेबंट हो सकती है?

SHRI C.K. JAFFER SHARIEF: So far as this new technology is concerned, the anticipated cost for infrastructure is about Rs. 25 crores.

SHRI SUNDER SINGH BHANDARI: Out of this Rs. 25 crores. what will be the amount of the imported technology?

SHRI S. JAIPAL REDDY: The whole thing will be imported.

SHRI C.K. JAFFER SHARIEF: You may be asking about certain spares which may be necessary.

SHRI SUNDER SINGH BHANDARE: What is the cost of the important contents of the parts of new technology?

SHRI C.K. JAFFER SHARIEF: 6.5 crores.

SHRI S. JAIPAL REDDY: In Rupees or in Dollars or what?

SHRI C.K. JAFFER SHARIEF: 6.5 crores in Indian Rupees.

SHRI S. JAIPAL REDDY: On spare parts or what?

THE DEPUTY CHAIRMAN: He has said it. You do not hear. He said on spare parts.

भीमती सुबमा स्वराजः उपसभापति महोदया, प्रश्न के (ग्) भाग में यह पूछा गया था कि क्या ऐसे निर्यातें: का आने जाले वर्षों में भारतीय रेलवे की आवश्यकता पर प्रतिकुल प्रभाव नहीं पड़ेगा। मंत्री जी ने जवाब दिया है। जी नहीं। मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहती हूं कि रेलवे मंत्रालय के अन्तर्गत मीटर गेज को ब्राड गेज में परिवर्तित करने का काफी बड़ा कार्यक्रम चल रहा है और निश्चित तौर पर उस कार्यक्रम के पूरा होने के बाद आवश्यकता भी बढ़ेगी। तो जी नहीं का जवाब देते समय क्या आपने अपनी बढ़ी हुई आवश्यकता की पूर्ति को भी ध्यान में रखा है या नहीं रखा है?

श्री सी॰ के॰ जाफर शरीफः उपसभापति महोटया, बिलकुल आवश्यकता को ध्यान में रखा है। मुझे नहीं लगता कि कोई ऐसी आपति होगी। जैसे हमारी बड़ी लाइन का विस्तार होगा और जितनी भी हमारे ऊपर जिम्मेदारी आएगी उस जिम्मेदारी को निभाने की परी क्षमता हमारे में है।

उपसभापति: आपको कहना चाहिये था कि जी हां, मैंने जी नहीं इसलिए कहा है। (व्यवचान)

श्रीमरती सुबमा स्वराजः इसका सर्वे कराया है या नहीं? उन्होंने कहा कि मुझे लगता है। लगता है वाला जवाब नहीं, मैं यह जानना चाहती हूं कि क्या आपने कोई सर्वे कराया है कि आवश्यकृता कितनी बढ़ेगो, कितने इंजन हम मेनुफेक्टर करेंगे, वह उस आवश्यकता को पूरा करेंगे या नहीं करेंगे (ख्यवधान) उपसभापतिः क्या आप सेटिसफाइड है?

(व्यवमान)

SHRI C.K. JAFFER SHARIEF: Madam Deputy Chairman, all this depends upon the traffic. The traffic is based on our marketing capacity. Up till now the Indian Railways has been carrying conventional traffic. Now with the increasing capacity and removing transhipment bottlenecks by converting the present system into a unigauge system.

SHRI C.K. JAFFER SHARIEF: Madam

श्री वीरेन जे॰ शाहः क्या आपने कोई सर्वे कराया है, यह पूछा जा रहा है (व्यवधान)

भीषती सुषमा स्वराजः कितना पैसेंजर ट्रैफिक बढ़ेगा और कितनी आवश्यकता बढ़ेगी, यही तो मैं पूछ रही हूं (ज्यवस्वान)

SHRI C.K. JAFFER SHARIEF: Always it is an ongoing process.

जैसे ट्रेफिक बढ़ेगा, जैसे आवश्यकता बढ़ेगी, वैसे हम करते जाएंगे।

भी राज नाथा सिंहः महोदया, मैं मानतीय मंत्री जी से यह जानना चाहूंगा कि रेल मंत्रालय और एश्मेश्मीश्वी के बीच एप्रीमेंट कब हुआ और जब यह एप्रीमेंट हुआ है तो निश्चित रूप से एप्रीमेंट की कुछ टर्म्स एंड कंडीशंस भी होंगी। क्या उन टर्म्स एंड कंडीशंस में इंजन बनाने की समता भी निर्धारित की गई है? मैं दूसरी जानकारी यह भी चाहूंगा कि क्या रेल मंत्रालय ने कुछ दूसरे मल्टीनेशल्झ के साथ भी एप्रीमेंट किया है अथवा निकट भक्षिष्य में रेल मंत्रालय एप्रीमेंट करने खाला है ताकि वह अपने निर्यात को बढा सके?

Deputy Chairman, technology transfer is only meant for that. When we buy a technology, it is meant only for the purpose of manufacturing it in India for our own and also for marketing. That is what we have already explained. So far as the question of entering into an agreement with other countries for export is concerned, this doesn't arise. It is based upon our requirement. This question relates to the electric locomotives which we are importing.

झी राज नाच सिंह: यह अपनी रिक्वायरमेंट का सवाल नहीं है (व्ययसान)

THE DEPUTY CHAIRMAN: I will not permit. Mr. Minister, don't answer it. I will not allow this unruly behaviour. When I have permitted you to put a supplementary, let the Minister answer it first.' Don't get up. When I am in the Chair, I will not permit this.

Incidents of Kerosene Related Blasts in the Country

*624. SHRIMATI VEENA VERMA: SHRI S.S. AHLUWALIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether their have occurred a number of unusual Kerosene blasts in different parts of the country, claiming a high tool of life and property;

(b) if so, the number of such cases during the past four months; and

(c) the reasons behind these blasts; whether such incidents are attributable to some sort of adulteration in Kerosene?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) to (c) A statement is laid on the Table of the House

[†]The question was actually asked on the floor of the House Shrimati Veena Verma.